

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

M.A. No. 184/98  
O.A. No. 135/98

New Delhi this the 21st Day of January 1998

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)  
Hon'ble Shri S.P. Biswas, Member (A)

Shri Ved Prakash Aggarwal,  
B-7/204, Sector IV,  
Rohini,  
Delhi-110 085

(By Advocate: Shri G.K. Aggarwal)

-Versus

1. Union of India  
Defence Secretary,  
SouthBlock, DHQ PO  
New Delhi.
2. The Chief Administrative Officer &  
Joint Secretary (Trg.),  
Ministry of Defence  
C-II, Hutmants,  
SouthBlock,  
DHQ PO,  
New Delhi-110 011.
3. The Director of Estate, Nirman Bhawan, New  
Delhi.
4. Ashok Kumar, SCSO, AFMS, 'M' Block, ND-1. Respd

ORDER (Oral)

Hon'ble Dr. Jose P. Verghese, VC (J)

The counsel for the petitioners seek  
permission to withdraw OA with liberty to file  
fresh OA as and when cause of action arises.

@. The OA is allowed to be withdrawn with liberty  
to file fresh OA in accordance with law.

(S.P. Biswas)  
Member (A)

(Dr. Jose P. Verghese)  
Vice Chairman (J)

\*Mittal\*